

Kashmir. Information regarding Welfare of Scheduled Castes is as follows:

Year	Amount sanctioned	Amount spent
	ed	
	(Rs. in lakhs)	
1956-57 .	5.16	1.82
1957-58 .	2.35	1.92*
1958-59 .	5.81	5.34
1959-60 .	6.11	0.63 †

*Includes expenditure on Other Backward Classes also for which an expenditure of Rs. 1.60 lakhs had been sanctioned. Separate figures of expenditure for Scheduled Castes and Other Backward Classes have not yet been furnished by the State Government.

†Expenditure up to 30-11-59.

12.02 hrs.

PAPERS LAID ON THE TABLE

MADHYA PRADESH BHUDAN YAGNA BOARD (RECONSTITUTION) ORDER

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table under subsection (5) of section 4 of the Inter-State Corporations Act, 1957, a copy of the Madhya Pradesh Bhudan Yagna Board (Reconstitution) Order, 1960 published in Notification No. GSR 345 dated the 26th March, 1960. [Placed in Library. See No. LT-21/7/60.]

AMENDMENTS TO CUSTOMS AND CENTRAL EXCISE DUTIES DRAWBACK (GENERAL) RULES

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I beg to lay on the Table, under subsection (4) of section 43B of the Sea Customs Act, 1878, and section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications making certain further

amendments to the Customs and Central Excise Duties Drawback (General) Rules, 1960:—

- (i) GSR. 390, dated the 9th April, 1960.
- (ii) GSR. 391, dated the 9th April, 1960.
- (iii) GSR. 392, dated the 9th April, 1960. [Placed in Library. See No. LT-2118|69.]

PUBLIC ACCOUNTS COMMITTEE

TWENTY-EIGHTH REPORT

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): I beg to present the Twenty-Eighth Report of the Public Accounts Committee on the contract for supply of mechanical transport spares.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): In the light of what the Leader of the House and Dr. Ram Subhag Singh, said yesterday, may I request you to direct that the evidence recorded in connection with this report be also laid on the Table?

Mr. Speaker: I shall consider.

ESTIMATES COMMITTEE

EIGHTY-SEVENTH REPORT

Shri Dasappa (Bangalore): On the 18th December, 1958, the Speaker directed the Estimates Committee in the House to investigate the reasons for increasing the estimates on general service charges of the Rourkela Steel Plant.

I beg to present the Eighty-Seventh Report of the Estimates Committee on this matter referred to the committee.